

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.P.No. 127/KB/2018
C.P.No. 14/2016 HCP)

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

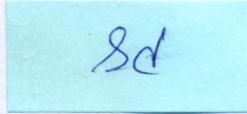
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th January 2018, 10.30 A.M

Name of the Company	IFCI Factors Ltd. -Vs- Gangotri Electrocasting Ltd.		
Under Section	433,434,439		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

O R D E R

No body responds.

This winding up petition is transferred from the Hon'ble Patna High Court to this Tribunal. Issue notice to the petitioner fixing for hearing on 06/03/2018.


(Jinan K.R.)
Member (J)